

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

CP (IB) No. 130/Chd/Hry/2023

IN THE MATTER OF:

Janakpur Refineries Pvt. Ltd.

...Petitioner

Vs.

Mahavir. S Oil Seeds & Agri
Products Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble
Member(T) on the medical grounds, the present matter is renotified to 09.09.2024.

Sd/-

Court Officer

Preeti
18.07.2024